

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 209 OF 2015 &
IA NO. 346 OF 2015**

Dated: 30th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Gujarat Urja Vikas Nigam Ltd. & Ors.

....Appellant (s)

Vs.

Renew Wind Energy (Rajkot) Pvt. Ltd & Ors.

.... Respondent (s)

Counsel for the Appellant(s) : Mr. Anand K.Ganesan
Ms. Poorva Saigal
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Krishnan Venugopal, Sr. Adv.
Mr. Kumar Mihir
Mr. Abhishek Raj for R.1 & R.2
Ms. Suparna Srivastava for GERC

ORDER

As agreed by learned counsel for the parties, list the matter for further hearing on **02.05.2017.**

**(I.J. Kapoor)
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)
Chairperson**